

[For Insertion in the Gujarat Government Gazette, Part-1, Central Section]

- Read : [1] Hon'ble High Court Letter No.C.2103/1991 Dated : 07-01-1991
[2] Hon'ble High Court Letter No.C.2103/2006 Dated : 30-12-2006
[3] Hon'ble High Court Letter No.C.2101/2019 Dated : 07-03-2019

NO.B. U.H.C./ 02 /OF 2019

NOTIFICATION

In exercise of the power vested under Paragraph - 628 Chapter XXXI of the Civil Manual, Volume-I, 1960, and in view of instructions and directions contained in Hon'ble the High Court's Letters cited in the preamble, under the provision of sub section (2) of section 22 of the Gujarat Civil Courts Act, 2005, the Principal District Judge, Rajkot, is pleased to notify, **Annual Summer Vacation for 30 (Thirty) Days commencing from Monday, 13th May, 2019 to Sunday, 9th June, 2019** (Both days inclusive) However, urgent Civil Matters as well as matters under Chapter-IX of Criminal Procedure Code, 1973 will be proceeded further during the vacation.

The Offices of the Nazir and Record Keeper of the District Court, Rajkot, as well as offices of the Nazir of the subordinate Civil Courts in the Rajkot Judicial District, will remain open during the Annual Summer Vacation, on all working days.

District Court, Rajkot
Date :- 11 / 04 / 2019


[Ms. Gita Gopi]
Principal District Judge, Rajkot.

Copy forwarded with compliments, for information, to :-

01. The Registrar General, High Court of Gujarat, Ahmedabad (By letter).
02. The Principal Judge, City Civil Court, Ahmedabad.
03. The Principal District Judge, _____
04. The Principal Judge, Family Court, Ahmedabad / Rajkot / Surat
05. The Collector, Rajkot District, Rajkot.
06. The Police Commissioner / D. S. P. (Rural), Rajkot.
07. All the Courts working in this District.
08. The Jail Superintendent, District Jail, Rajkot.
09. The D.G.P. / A.G.P. & A.P.P., Rajkot / Gondal / Dhoraji.
10. All the president of the Bar Associations of this District.
11. The Accountant General, Rajkot / Ahmedabad.
12. The Treasury Officer, District Treasury Office, Rajkot.
13. The Manager, Government Printing Press, Rajkot with a request to publish the same in the next Government Gazette.

Copy to :-

01. All the Branches of this Office.
02. The Court Manager, Rajkot